

**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 27.11.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
IA 73/17 in CP 28/17	-	For hearing	241/ 242/ 244	Dr. Ujwala N. Jagdale@Ujwala S. Disle & Another Vs Jagdale Industries Pvt. Ltd. & 5 Others

SL. NAME (IN CAPITAL) SIGNATURE  
NO. & PHONE NUMBER REPRESENTATION TO WHOM

1. PRIYANKA. M. P. PETITIONER   
2. Pradeep Respondent 1-5 

**ORDER**

Counsel for Petitioner is present. Counsel for Respondent is also present. It is reported that, some more time is requested for reporting full settlement in terms of compromise earlier recorded by the Tribunal. Counsel for Respondent requested one month time and filed Affidavit of Mr. Rajesh N. Jagdale. Time granted till 03/01/2018.

  
Member (T)

  
Member (J)